

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 104 OF 2016 &
IA NOS. 249, 250 & 251 OF 2016**

Dated: 26th August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Gail Gas Ltd. Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Ajit Pudussery
Ms. Shruti Sharma
Mr. Vivek Paul

Counsel for the Respondent(s) : Ms. Sonali Malhotra
Mr. Prashant Bezboruah
Mr. Amit Sanduja
Ms. Aparna Vohra for R.1

ORDER

Learned counsel for respondent No.1 seeks two weeks time to file additional affidavit. He may file the same on or before 13.09.2016 after serving copy on the other side. Thereafter response to the same may be filed by the appellant on or before 28.09.2016 after serving copy on the other side.

List the matter on **21.10.2016.**

(B.N. Talukdar)
Technical Member (P&NG)
Ts/vg

(Justice Ranjana P. Desai)
Chairperson